

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
AT NEW DELHI
ORIGINAL APPLICATION NO. 225 OF 2022

IN THE MATTER OF :

NITIN DHIMAN

....APPLICANT

VERSUS

STATE OF PUNJAB AND OTHERS

....RESPONDENTS

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Place: New Delhi

Date: 02.08.2023


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FACTUAL REPORT OF THE THREE CETPs

1. That by order dated 20.04.2023 this Hon'ble Tribunal has appointed the undersigned as Amicus Curie in the present matter. In view of the said order the undersigned has visited the three CETPs to assist and apprise this Court about the factual position.
2. That the undersigned has visited all the three CETPS, i.e., 15 MLD, 50 MLD and 40 MLD on 21.07.2023. During the said visit the undersigned was accompanied by his associates/ colleagues and the site visit was done in presence of the Applicant Mr. Nitin Dhiman, Mr. Gurmeet Singh- Regional Officer- 03 PPCB, Mr. Jaspal Singh- Assistant Environmental Engineer RO-3 and the concerned personnel in-charge/ director/ of the SPVs. Necessary photographs of the area visited were also taken for record.
3. The 15 MLD Bahadurke Road CEPT was visited where Mr. Gagandeep Singh-Operator of the CETP and Mr. Rakesh Gupta representative of Director of the SPV were present. It was informed by the operator that 36 members were connected to the said CETP but out of said 36 only 33 were operational. As per the operator plant receives daily 10-12 MLD of effluent and which is treated there before discharge into Budha Nala. Monthly around 60MT of sledge is

generated at the plant. The plant has recently installed DAF (Diffused Air Flotation) system for removal of sludge. In two stages of its treatment process the effluent is treated to 80-85%. Relevant photographs of the plant and process taken during site visit is ANNEXURE AC-1

4. The 50MLD Tajpur Road CEPT was managed by Triveni Engineering and Industries Ltd. At the time of visit to the said CETP Mr. Anju Khanna, Rajesh Bansal, Kuldeep Sehgal, Sanchit Khanna from Triveni Engineer were present while the Plant Manager Mr. Jai Prakash Shukla briefed on the plant process. The effluent treating technology was same as 15MLD except that it does not used DAF. There are 108 members units connected to the said CETP and out of which 107 were informed to be operational. As per the plant manager the plant receives daily around 35-40 MLD of effluent. The plant generates around 150 mt of sludge monthly. As informed the plant is designed to operate on BOD and COD level of 500 and 1200 at inlet with output designed for >10 and >100, respectively. However, the plant was receiving effluent with BOD and COD in range of around 350-400 and 800-1100, respectively. During its treatment process the CETP claims to treat effluent to 80-85%. Relevant photographs of the plant taken during site visit is ANNEXURE AC-2 and a list of all members of the 50 MLD Tajpur CETP is ANNEXURE AC-3
5. The visit at 40MLD Focal Point CETP was done in presence of Environmental Engineer Kuldeep Singh, Assistant

Environment Engineer Gurindar Pal Singh, Mr. Sudhanshu Mishra Plant Operator, Mr. Vishal Jain, Plant Director. The plant was established by and managed by L&T. The plant is operated on similar Technology like other CETPs. The plant receives around 24 MLD of effluent from its member units. It has 72 members while 65 member units are operating. As informed, the CETP generates around 8-10 tons of raw sludge per day, which is around 250 ton per month. Relevant photographs of the plant taken during site visit is ANNEXURE AC-4 and a list of all members of the 40 MLD Focal Point CETP is ANNEXURE AC-5

6. Observations on CETPs:

- (i) At 15 MLD Bahadurke Road CETP it was found that the online monitoring system showing BOD, COD, PH and TSS was not working since 28.06.2023. The SPV was testing the inlet and outlet water at its in-house lab the data of which was available till 20.07.2023. Screen shots of the online monitoring system is attached at ANNEXURE AC-6. A copy of the register of SPV showing the data of inlet and outlet on in-house testing from 16.07.2023 to 20.07.2023 is ANNEXURE AC-7.
- (ii) It was further observed that the PPCB was conducting random testing of final outlet from CETP only once every month. The last test of treated effluent from Punjab Bio Technology Incubator available with PPCB was dated 20.06.2023. It was also observed that the sample was not drawn by the laboratory but was sent to lab by PPCB itself with letter dated 08.06.2023. A true

copy of the Test Report from Punjab Bio Technology Incubator for 15 MLD CETP dated 20.06.2023 is ANNEXURE AC-8.

- (iii) It was observed that the CETP does not keep/ store any data of the online monitoring system while the past data of online monitoring system was also not readily available with PPCB. Thus, the data obtained from the lab on 20.06.2023 could not be compared.
- (iv) At the time of visit to 50MLD Tajpur Road CETP it was found that the online monitoring system was not showing data online since 06.07.2023. On query from the plant manager, he showed ignorance regarding monitoring system to be offline. However, at the CETP the system was working as the meter placed near the outlet showed the achieved level of COD, BOD, TSS and PH. While the undersigned was on site the data started to be shown online. No reason for not showing data online since 06.07.2023 was given.
- (v) It was found that the CETP was not testing the parameters of the effluent at the inlet but was testing the same at the stage of aeration after homogenization of the effluent. The CETP has its own in-house lab where the testing is done on daily basis.
- (vi) The PPCB has last conducted its sample test in month of June. The sample for test was sent by the PPCB on 08.06.2023 which was received by the Punjab Bio-Technology Incubator on 09.06.2023. The test report dated 20.06.2023 showed that the CETP has not

achieved the standard set by PPCB but has achieved the standard of CPCB. The TDS level as per the report is still beyond the standard. However, in order to compare the lab test result with the data of online monitoring, the online data was not available for 08.09.2023. A true copy of the Test Report from Punjab Bio Technology Incubator for 50 MLD CETP dated 20.06.2023 is ANNEXURE AC-9

(vii) During visit at 40 MLD CETP the online monitoring system was found working. The CETP has its own in house lab also and testing is done on daily basis. The PPCB has done its monthly testing on 30.06.2023 for the month of June. The test report obtained from the PPCB laboratory dated 07.07.2023 shows that the CETP has failed to achieve the standards of PPCB. The TDS Level was much higher than the permissible limit. A true copy of the Water Analysis Report from PPCB, Vatavaran Bhawan for 40 MLD CETP dated 07.07.2023 is ANNEXURE AC-10.

(viii) It was observed that all the three CETPs operate automatically through system called SCADA, i.e, Supervisory Control and Data Assessment. The said system enables the SPV as well as the PPCB to remotely monitor the quantity of discharge sent by a member unit and take action against it in case of discharge of effluent in excess to its share to the CETP. However, SCADA does not show the actual discharge of a member unit in the event of the member by-passing the effluent to the municipal sewer line.

- (ix) SCADA works on the basis of the share of a member unit for its discharge. Only on basis of SCADA it cannot be said that a member unit having capacity higher than its share in CETP is not generating higher quantity of effluent in case of unit operating at full capacity or higher than the share taken in CETP.
- (x) The Applicant has shown a report prepared by Guru Nanak Engineering College in respect of the units of Tajpur road connected to 50 MLD Tajpur Road CETP operated by Punjab Dyers Association. In the said report the 103 member units were assessed for the quantity of effluent discharge in event of their running at 100% capacity. In the report it was found that around half of the members units have taken a share of only 10% - 73% of their capacity. Thus, illegal discharge of effluent by member units in the public sewer lines cannot be denied.
- (xi) Connection to CETP by members is not based on their production capacity, i.e., the machinery installed. It appears that the members units have taken share in CETP to comply with the statutory requirement of treating the effluent and continue running their operations but in order to minimize the cost payable to CETP minimal share in CETP is taken.
- (xii) It was observed that 15MLD and 50 MLD CETPs does not have any mechanism to check the groundwater extracted by the member units, however, it was informed by the Director of 40 MLD Focal Point

CETP that it monitors the water extracted from underground by its members apart from the inlet water received at the plant from each member. It was informed in presence of PPCB representatives that the said data is also shared with PPCB.

(xiii) It was observed on the basis of the information received on query from all the three CETPs and also from the record of sludge lifted by Nimbua from each of the CETPs that there is a huge variation in the quantity of sludge generated in all three. As informed the sludge generated in 15, 50 and 40 MLD CETPs was 60 MT, 15 MT and 250 MT per month. From the said figures the actual amount of sludge generated per MLD cannot be known while the members units of all the three CETPs are in same process and all the CETPs uses similar process/ technology. No reasoning for said variation was given by any of the stakeholders. A copy of the details of sludge lifted monthly from each of the three CETPs is ANNEXURE AC-11

7. **Other Observations :**

(i) That during the visit from Bahadurke Road CETP to Tajpur Road CETP the undersigned also observed that the Budha Nala flowing through the city was covered with waste and there has also been encroachment on sides of nala. It was informed that around 300 dairies were established adjoining Budha Nala. The cow dung, plastic waste etc. was seen flowing in the Budha Nala which also contributed to its pollution. Photographs of

Budha Nala taken at different places on 21.07.2023 is

ANNEXURE AC-12

- (ii) Apart from the member units connected to the said three CETPs, it was informed by the Secretary of the Punjab Dyers Association that there are 54 scattered dying units which are discharging untreated effluent directly into the Budha Nala. On query from Mr. Jaspal Singh, PPCB it was informed that out of 54 such units in case of 42 units orders are issued to Municipal Corporation Ludhiana for disconnection of the sewer lines, some units are closed down, shifted or not discharging effluent into sewage. However, in respect of 12 industries only 1 unit has attained zero liquid discharge, while against 1 unit order has been issued for disconnection of sewer, however, the rest of the 10 units have been granted time by the State Government till 31.03.2024 to segregate its effluent discharge from MC sewer and hence they are still discharging effluent in municipal sewer line. The total quantity of consented discharge of the said 10 units is 16545 KLD or 16.54 MLD. Thus, the 10 units are daily discharging a huge quantity of effluent in Budha Nala. Status report of the said 54 units as provided by PPCB is **ANNEXURE AC-13**

- (iii) Mr. Rakesh Gupta representative of Director of the SPV informed that apart from the dying units at Bahadurke Road there are other units like printing and washing units which are not connected to the CETPs. The said units also uses similar colour/ dye but they are

not treating the effluent discharged by them in budha nala through municipal sewage. The same needs to be verified.

- (iv) It was observed on the basis of the capacity of all the three CETPs treating around 76-80 MLD waste water that the dyeing units are water intensive units. On bare calculation on the basis of the waste water received at the CETPs it can be assessed that the member units are utilizing not less than 7,60,00,000 – 8,00,00,000 liters or 7.6-8.0 cr. ltrs of fresh water. Taking into account the other scattered units as well as the units in other process like washing and printing around 30,00,00,000 liters of 30 cr. liters of fresh water is drawn from under ground to be utilized for industrial processes. From the EC granted to the Bahadurke Textile and Knitwear Association (SPV) for 15 MLD CETP and to the Punjab Dyers Association for 117 MLD CETP it was found that the same provided for zero liquid discharge and no discharge into budha nala, respectively. However, during site visit it was found that none of the CETPs were attaining zero discharge or no discharge to reuse the same in industry in violation of the EC condition as well considering the fact that most of the State of Punjab is in dark zone. Out of the 54 scattered units only one (1) unit has attained zero liquid discharge and none of the other units which are operating are reusing water. A true copy of the EC issued to the Bahadurke Textile and Knitwear Association dated 08.12.2014 is ANNEXURE AC-14

and EC issued to M/s Punjab Dyers Association dated 03.05.2013 is ANNEXURE AC-15.

8. That pursuant to the site visit on 21.07.2023, the undersigned came to know that on 22.07.2023 the Municipal Corporation Ludhiana has conducted an inspection at 50 MLD CETP of Punjab Dyers Association and found that the CETP was discharging the untreated effluent into the sewer line through illegally connected sewer lines. A copy of the news report dated 22.07.2023 is ANNEXURE AC-16.
9. The said factual report is being submitted to this Hon'ble Tribunal.

Date : 02.08.2023



GAURAV AGARWAL
Advocate, Supreme Court
Amicus Curie

PHOTOGRAPHS OF THE 15 MLD BAHADURKE ROAD CETP

BAHADUR KE TEXTILE & KNITWEAR ASSOCIATION (SPV) 15 MLD CETP			LIST OF MEMBERS		
SL. NO.	MEMBER NAME	MEMBERSHIP/KL	SL. NO.	MEMBER NAME	MEMBERSHIP/KL
1.	ADINATH DYEING & FINISHING MILLS	1900	19.	JAIN SHAWLS & FABRICS PVT. LTD.	300
2.	EAKTA DYEING & FINISHING HOUSE	1800	20.	ANSH PROCESSOR	150
3.	SHRI BALAJI FINISHING MILLS PVT. LTD.	1400	21.	CHOPRA PROCESSOR	150
4.	OSWAL FINISHING MILLS	1200	22.	VIPAN JAIN AND CO. (REGD.)	100
5.	NAVKAAR DYEING & FINISHING MILLS	1000	23.	TUDOR INTERNATIONAL (SWADESHI)	100
6.	GIRNAR FABRICS (INDIA) PRIVATE LIMITED	800	24.	RADHA PROCESSORS (THE NAVKAR)	100
7.	SADAN HOSIERY PVT. LTD.	650	25.	RANBIR ENTERPRISES P. LTD. (RANVIR TEXTILES)	100
8.	DECENT FINISHERS	550	26.	ADDINATH KNIT	100
9.	PRIME PROCESSOR	500	27.	SEHGAL CREATION	75
10.	OSWAL DYEING AND FINISHING MILLS PVT. LTD.	500	28.	FRIENDS PRINTERS	50
11.	SHRI GOPAL JI DYEING HOUSE (ATAM)	500	29.	NADAR PRINTS	50
12.	INAYA INTERNATIONAL (AADI KNIT)	400	30.	NARANG PROCESSORS	50
13.	LARK KNITWEAR	400	31.	PARBHAT THREADS (INDIA)	50
14.	SANGAT DYEING HOUSE	400	32.	SIDDI VINAYAK PROCESSOR & CHEMICALS	50
15.	SANGEET SCIENTIFIC DYERS (ARIHANT)	400	33.	VEER ENTERPRISES	50
16.	SHIVA PROCESSOR (TRIVENI)	400	34.	VINAY KNITWEAR PVT. LTD.	50
17.	TOP GEAR FASHION	300	35.	ZIP (INDIA)	50
18.	VIBGYOR DYEING & FINISHING HOUSE	300	36.	JOLLY CLOTHING CO.	25
			TOTAL		15 MLD

698

12

INLET







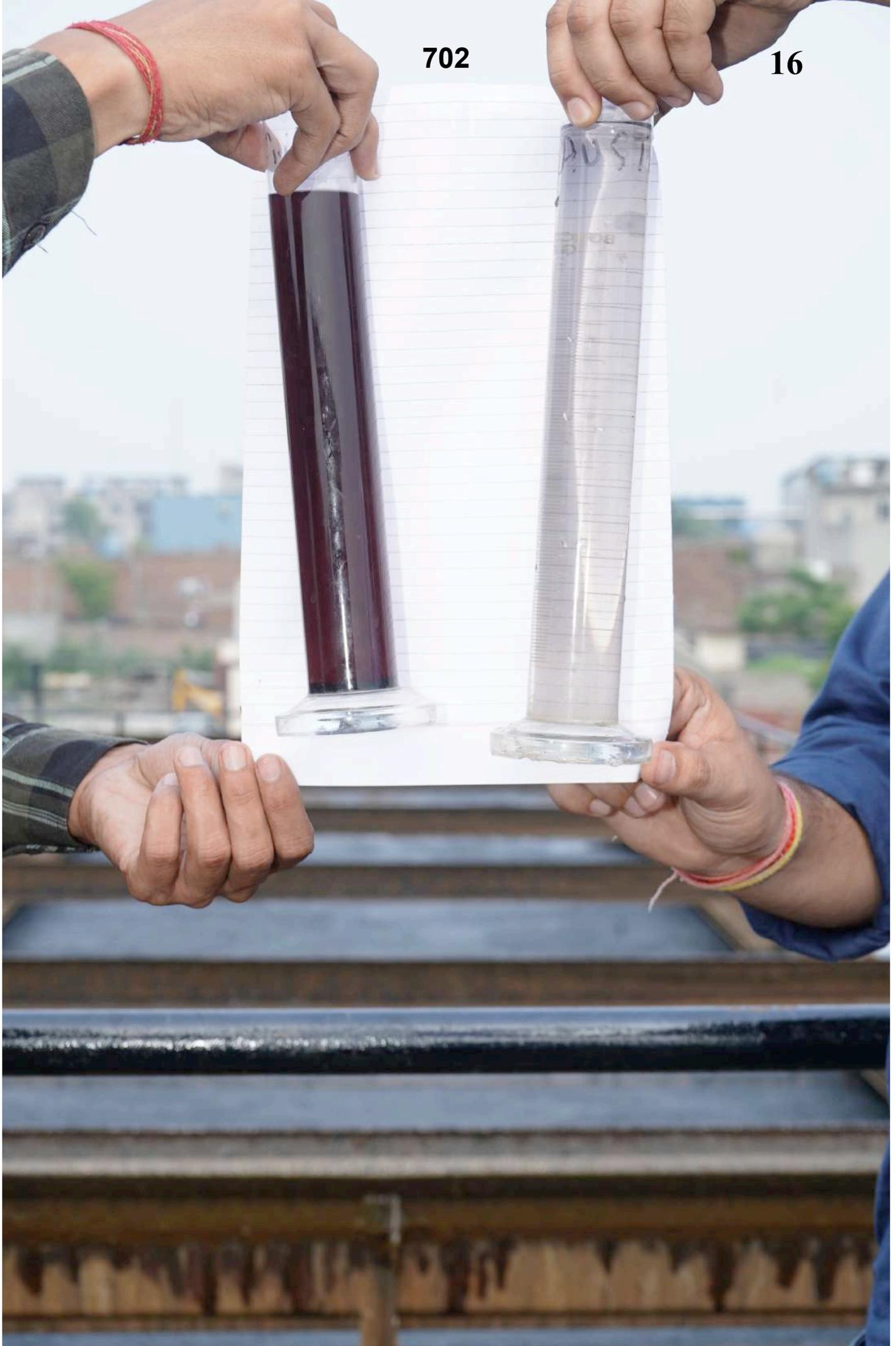
DIFFUSED AIR FLOTATION- SLUDGE REMOVAL



FROM DAF TO CLARIFOCULATOR

702

16



UNTREATED EFFLUENT AND DAF TREATED EFFLUENT

CLARIFLOCCULATOR





SLUDGE TANK FOR SLUDGE FROM DAF AND CLORIFOCCULATOR





Sequential Batch Reactor

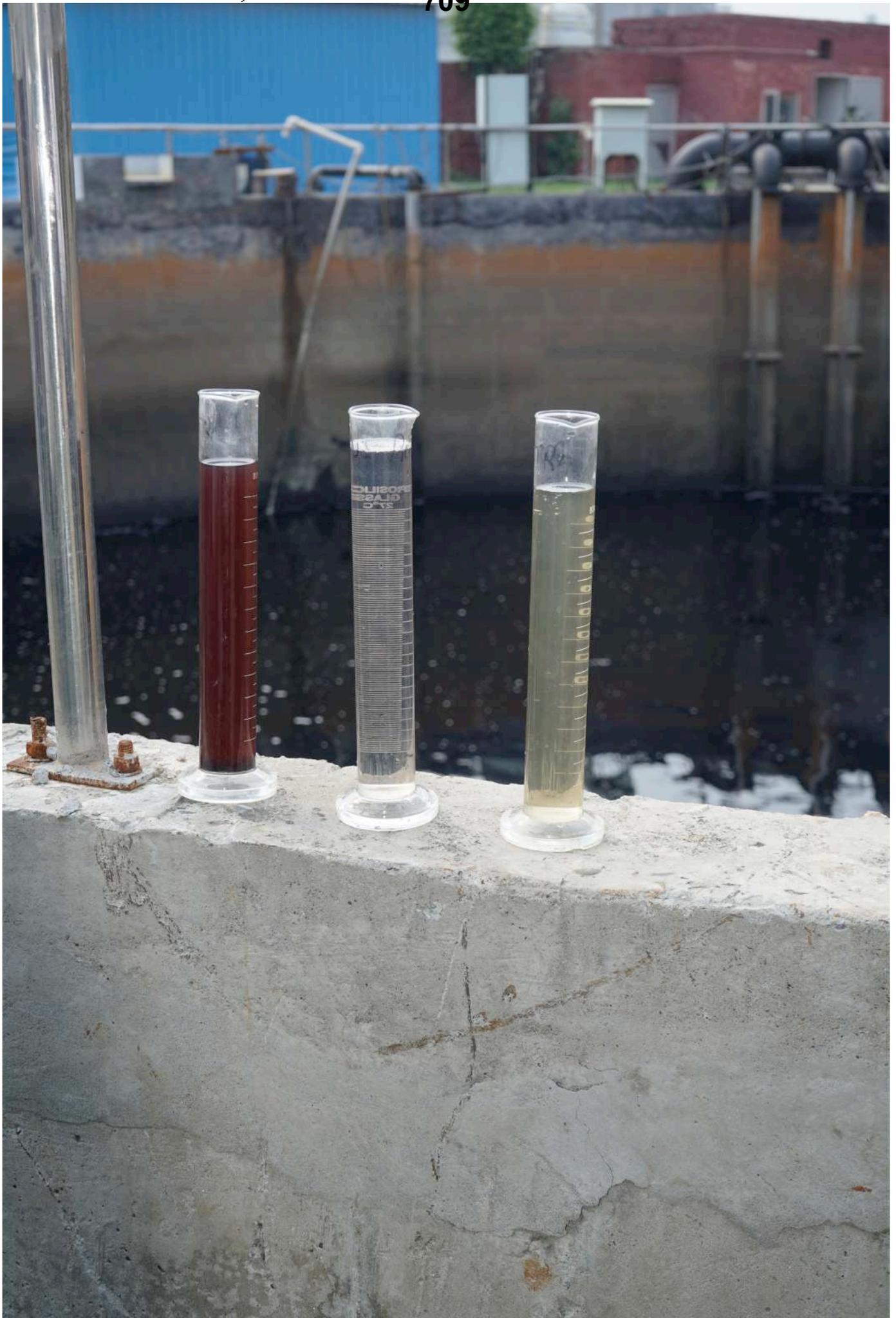


CHLORINATION TANK

FINAL TREAT EFFLUENT FOR DISCHARGE INTO BUDHA NALA



709



PHOTOGRAPHS OF THE 50 MLD TAJPUR CETP

FLOW CHART OF TREATMENT PROCESS

WASTE WATER INLET COLLECTION TANK

711

25





REMOVAL OF WASTE FROM WASTE WATER





EQUILIZATION TANK



CLARIFLOCCULATOR









SLUDGE COLLECTION

SLUDGE IN UNDER MAINTENANCE CLARIFOCULATOR







CHLORINE CONTACT TANK



FINAL TREATED EFFLUENT DISCHARGED INTO BUDHA NALA



FINAL TREATED, 1ST STAGE TREATED AND UNTREATED WASTE WATER



List of CETP 50 MLD Operational Member Units.

Sr. No.	Name & Address of the industry
1	A.D. Dyeing & Finishing Mills, Geeta Nagar, Tajpur Road, Ludhiana
2	A.K. Dyeing House, Geeta Nagar, Tajpur Road, Ludhiana
3	A.K. Dyeing, Jaswal Complex, Tajpur Road, Ludhiana.
4	Aashish Dyeing, (Shivala Processors), 2220/6, Mahavir Complex, Opp. Central Jail, Tajpur Road, Ludhiana.
5	Abhay Processors Eariler known as Shyam Dyeing & Finishing Mills, Opp. Central Jail, Tajpur Road, Ludhiana
6	Adarsh Processors, Mahavir Complex, Opp. Central Jail, Tajpur Road, Ludhiana
7	Aman Processors, Opp. Central Jail, Near Shiv Mandir, Tajpur Road, Ludhiana.
8	Arora Brothers Creations, Plot no. 48, Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana.
9	Balak International, Plot No. 14, Jaswal Complex, Kakka Village Road, Opp. Central Jail, Tajpur Road, Ludhiana
10	Balarama Tex Ltd Eariler known as Gangesh Cottex, B/s Yogi Dyeing, Tajpur Road, Ludhiana
11	Berry Scientific Dyers, Opp. Central Jail, Tajpur Road, Ludhiana
12	C.K. Processors, Jaswal Complex, Tajpur Road, Ludhiana
13	Deepak Dyeing House (M/s Ghip's Processors) Tajpur Road, Near Jaswal Dyeing Complex, Ludhiana
14	Famina Fabrics, Plot no. 37, Jaswal Complex, Tajpur Road, Ludhiana
15	Friends Finishers, Tajpur Road, Opp. Central Jail, Ludhiana
16	G.K. Finishing, Mata Karam Kaur Colony, Tajpur Road, Ludhiana
17	G.P. Dyeing, Geeta Nagar, Tajpur Road, Ludhiana
18	G.R. Woollen Mills, Geeta Nagar, Tajpur Road, Ludhiana
19	Ganga Dyeing & Processors, Bhamian Kalan, Tajpur Road, Ludhiana
20	Fortune Impex, (previously known as Golden Processors), VILL. Bhamian Kalan Tajpur Road, Ldh
21	Gupta Shivam Dyeing Processors, Ajay Nagar, Tajpur Road, Ludhiana.
22	Gupta Shivam Processors (Previously known as M/s Shree Balaji Dyeing & Finishing Mill), 137, Mahavir Jain Colony, Tajpur Road, Ludhiana.
23	Handa Processors, St. No. 7, Geeta Nagar, Tajpur Road, Ludhiana
24	Hindustan Finishers, (Old M/s Hari Om Processors)), Tajpur Road, Opp. Central Jail, Ludhiana
25	Sat Sahib Dyeing (Previously Hindustan Processors], Mahavir Jain Colony, Opp. Octrio Post, Tajpur Road, Ludhiana
26	Hinglaj Processors, Tajpur Road, Ludhiana
27	Bajrang Bali Dyeing earlier known as Indoman Dyeing Works, Opp. Central Jail Tajpur Road, Ludhiana
28	Jai Maa Dyeing & Finishing Mills, 485, Tajpur Road, Ludhiana
29	Jai Shree Radhey Industry, St. No. 03, Geeta Nagar, Tajpur Road, Ludhiana
30	Jai Shree Ram Enterprises, Opp. Central Jail, Tajpur Road, Ludhiana
31	Jasbir Dyeing House, 2250/3 K, Geeta Nagar, Tajpur Road, Ludhiana
32	Jindal Finishing Works, Opp. Central Jail, Tajpur Road, Ludhiana

33	Jiwan Risham Processors, Vill. Bhamian Kalan, PO Mundia kalan, Tajpur Road, Ludhiana
34	Gopal Ji Garments Pvt. Ltd., formally known as JMG Garments, Mahavir Dyeing Complex, Opp. Central Jail, Tajpur Road, Ludhiana
35	K.B. Dyeing, Street No. 5, Geeta Nagar, Tajpur Road, Ludhiana
36	Kairavi Processors, Plot no.98-99, Mahavir Colony, Tajpur Road, Ludhiana
37	Kay Raj Poddar & Co., Mahavir Jain Colony, Tajpur Road, Ludhiana.
38	Khanna Industries, Kakka Road, Opp. Central Jail, tajpur Road, Ludhiana.
39	Khanna Processors, Tajpur Road, Ludhiana
40	Koutton Dyeing HouseJaswal Complex, Tajpur Road, Ludhiana
41	Krishna Industries (M/s Krishna Dyieng), 2220/10-A, Shiv Mandir St., Opp. Central Jail, Tajpur Road, Ludhiana
42	Krishna Processors, B-XXXI, Kullewal, Mahavir Complex, Tajpur Road, Ludhiana
43	Lovely Industries, Near Amrit Dharam Kanda, New Puli, Tajpur Road, Ludhiana
44	M.R. Dyeing & Finishing Mills, Geeta Nagar, Tajpur Road, Ludhiana
45	M/s Abhinandan Knits (P) Ltd., (Formally known as M.Tech Processors), Mahavir Jain Colony, Tajpur Road, Ludhiana
46	Madhok Scientific DyersPlot no. 104, Mahavir jain Colony, Tajpur Road, Ldh
47	Mahabir Dyeing House, 2279/1, Vishwakarma Nagar, Tajpur Road, Ludhiana
48	Maharaja Dyeing & Finishing Mills, Mahavir Complex, Tajpur Road, Ludhiana.
49	Mahavir Dyeing & Finishing Industries, Opp. Central Jail, Tajpur Road, Ludhiana
50	Master Arts Processors, Kakka Road, Tajpur Road, Ludhiana
51	Megha Processors, Mahavir Dyeing Complex, Tajpur Road, Ludhiana.
52	Mohinder Dyeing & Finishing House, Mahavir Colony, Kakka Road, Near Makkar Textile, Tajpur Road, Ludhiana.
53	N.V. Processors (Eariler known as Veer Garment), 117, Mahavir Jain Colony, Tajpur Road, Ludhiana
54	New Amba Dyeing (Unit No. - 2), Mata Karam Kaur Colony, Tajpur Road, Ludhiana
55	New Amba Dyeing, Mata Karam Kaur Colony, Tajpur Road, Ludhiana
56	Paras Knit, 2220-2C/1, Mahavir Dyeing Complex, Tajpur Road,
57	Prabhat Dyeing & Finishing Industry, Tajpur Road, Ludhiana
58	Parmod Dyeing, Geeta Nagar, Tajpur Road, Ludhiana
59	Ponahari Dyeing Works, Jaswal complex, Tajpur Road, Ludhiana
60	R.K. Finishing & Processing, Near Shiv Mandir, Opp. Central Jail, Tajpur Road, Ludhiana.
61	R.K. Washing, Plot no.22, Tajpur Road, Mahavir Colony, Ludhiana
62	R.S. Dyeing, Geeta Nagar, Tajpur Road, Ludhiana
63	Rasila Processors, 13118, Mata Karam Kaur Colony, Tajpur Road, Ludhiana
64	Royal Processors, 2220/8, Shiv Mandir Street, Mahavir Dyeing Complex, Tajpur Road, Opp Central Jail, Ludhiana

65	S.K. Dyeing & Finishing, Plot No.1, Mahavir Jain Industrial complex, Tajpur Road, Ludhiana
66	S.K. Industries, 2250/30-A, Geeta Nagar, Tajpur Road, Ludhiana (Earlier Paramount Dye-Tech)
67	Saral Dyers, Mahavir Colony, Tajpur Road, Ludhiana (Old Name Stylo Colour Art)
68	Sehyog Enterprises (Unit-II), Vill. Bhamian Kalan, Tajpur Road, Ludhiana.
69	Shoshi Exports, Opp. Central Jail, Tajpur Road, Ludhiana
70	Shree Balaji Processors, Opp. Central Jail, Tajpur Road, Ludhiana
71	Sunrise Dyers & Processors Pvt. Ltd., (Earlier Known as Quality Dyeing & Process Mills), B-XXX-2220/8A, Opp. Central Jail, Tajpur Road, Ludhiana
72	Techno Knit Craft, Jaiswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana
73	Vidhata Processors (Eariler Known as G.M.G. Processors), Dyeing Complex, Tajpur Road, Ludhiana
74	Vohra Dyeing Factory, Jaswal Complex, Plot No. 10, Tajpur Road, Ludhiana.
75	Webson Hosiery Factory, (Previously Known as: Shiv Processors), Jaswal Complex, Tajpur Road, Ludhiana
76	Woolco Dyers, St. No. 6, Geeta Nagar, Tajpur Road, Ludhiana.
77	Yogi Dyeing (Previously name as Yogi Dyeing Ltd.),86-88, Mahavir Indl. Colony, Tajpur Road, Ludhiana
78	Yogita Collection, Mahavir Jain Complex, Opp. Central Jail, Tajpur Road, Ludhiana.
79	Shiv Shakti Dyeing, Kakka Road, Opp. Central Jail, Tajpur Road, Ludhiana
80	Fashion Fast (Earlier Known as Sparsh Creations), Geeta Colony, Tajpur Road, Ludhiana
81	Rama Krishna Dyeing, Kakka Road,Opp Central Jail,Tajpur Road,Ludhiana
82	Royal Coating Plot No-53, Jaswal Complex, Tajpur Road, Ludhiana
83	New Ashok Dyeing Factory, #181, Jaiswal Complex, Tajpur Road, Ludhiana
84	Komal Dyers, B-31, Preet Nagar, Kakka Road, Tajpur Road, Jamalpur Awana
85	Styllia Garments, Tajpur Road, Near Central Jail, Kakka Road, Ludhiana.
86	H.M. International. Plot No - 27, Near Hardev Nagar, Tajpur Road, Bhamian Kalan, Ludhiana
87	Muskan Processor, Mahavir Jain Colony, Opp Central Jail Tajpur Road, Ludhiana
88	N.K. Washing, Guru Nanak Nagar, Bhamian Kalan, Tajpur Road, Ludhiana
89	Flora Dyeing, Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana
90	Gurmehar International Multi trades Pvt Ltd. Plot No-B-31-2220/9E/6A, Mahavir Jain Colony,Tajpur Road, Ludhiana.
91	Lotus Clothing Co., Opp. Central Jail, Tajpur Road, Ludhiana.
92	Mahadev Washing, Tajpur Road, Opp. Central Jail, Mandir Wali Gali, Ludhiana
93	Media Impex Pvt. Ltd., Vill. Bhamian Kalan, Tajpur Road, Ludhiana
94	Shree Lakshmi Industries, Jaswal Complex, Opp. Central Jail, Tajpur Road, LDH

95	A.K. Fabrics and processors, B-31, Jaswal Complex, Near Abadi, Preet Nagar, Kakka Road, Tajpur Road, Jamalpur Awana, Ludhiana
96	Jai Ganesh Processor, Vill. Bhamian Kalan, Tajpur Road, Ludhiana.
97	Narang Sons International 2220-D, Mahavir Dyeing Complex, Opp-Central Jail, Tajpur Road, Ludhiana
98	Bawa jeans Care Co. Plot no. 17-A, Mahavir Jain Colony, Opp. Central Jail, Ludhiana
99	Onkar Industries, Plot No. 18, Focal Point, Central Jail Tajpur Road, Ludhiana
100	New Bombay Dyeing & Bleaching House, Plot NO. 40, Mahavir Jain Colony, Opp. Central Jail, Tajpur Road, Ludhiana
101	Shree Krishna Industries, Shiv Mandir Street, Opp central Jail, Ludhiana
102	R.R. Fabrics, PLOT NO-B-XXXI, MAHAVIR JAIN COLONY, OPP CENTRAL JAIL, TAJPUR ROAD, LUDHIANA
103	B.L. Processor, Tajpur Road, Ludhiana
104	Webson Hosiery Factory, Location-2, Khasra no.20//4/2, Village Bhamian Kalan, Jaiswal Complex, Tajpur Road, Industrial Area, Ludhiana
105	Hari Om Processor, Guru Nanak Nagar, Bhamian Kalan, Ludhiana
106	Beas Scientific Dyers, Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana
107	Bansal Finishing & Dyeing Works, 54, Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana
108	Hindustan Fashion, Opp. Central Jail, Tajpur Road, Ludhiana

INLET STORAGE TANK



IN HOUSE TESTING LAB



INLET AND OUTLET LAB TEST FOR 20.07.2023
 PARAMETERS FOR TDS NOT ACHIEVED
 COD AND TSS ACHIEVED AS PER CPCB AND NOT PPCB

40 MLD CETP Ludhiana DATE-20/07/23

Inlet Flow And Parameters

Inlet flow 12575402 m³
 PH - 8.2
 Conductivity 8366 ms/cm
 TDS - 5020 ppm
 TSS - 360 mg/ltr
 COD - 656 mg/ltr
 Temperature - 42.1

Total Power Consumption - 304762.3

Specific Power Factor 0.977

Outlet Flow And Parameters

Outlet Flow 11058275 m³
 PH - 8.2
 Conductivity - 7950 ms/cm
 TDS - 4770 ppm
 TSS - 53 mg/ltr
 COD - 125 mg/ltr
 Temperature 39.8

Sludge	Consistency (out let)	Consistency (Feed)	Prod mt
CHEM	22.3%	-	3
BIO	24.7%	-	3



MONITORING THROUGH SCADA







EQUILISATION TANK





CHLORINE CONTACT TANK





FINAL TREATED OUTPUT TO BUDHA NALA



INLET PARAMETERS



OUTLET PARAMTERS

UNTREATED AND TREATED EFFLUENT



List of CETP 40 MLD Operational member units

Sr. No	Name & Address of industry
1	Amar Industries Limited, C-256, Phase-8, Focal Point, Ludhiana.
2	Aggarwal Scientific Dyers, D-324, Phase-8, Focal Point, Ludhiana.
3	Arora Knit Fab (P) Ltd. HA-51-52-53, Phase-6, Focal Point Ludhiana
4	B.M. Processors, E-674, Phase-8, Focal Point, Ludhiana.
5	Dhawan Processors, E-669 & 670, Phase-8, Focal Point, Ludhiana.
6	Davinder Sandhu Impex Ltd., D- 340,D-294, C-292, Phase-8, Focal Point, Ludhiana.
7	Dashmesh Weaving & Dyeing Mills Pvt. Ltd., C-193/A, Phase-6, Focal Point, Ludhiana.
8	Ess Aar Coating P.Ltd., E- 486, Phase-6, Focal Point, Ludhiana.
9	Fahrenheit Clothing IndiaPvt. Ltd., C-190, Phase-7, Focal Point, Ludhiana.
10	Geesun (India) Inc. Previously: The Makers Pvt. Ltd., D-263, Phase-8, Focal Point, Ludhiana.
11	Ganpati Industry, D-355, Phase-8, Focal Point, Ludhiana.
12	Golden Enterprises, HC-24, Phase-6, Focal Point, Ludhiana.
13	Gian Chand Sushil Kumar Jain, D-337, Phase-8, Focal Point, Ludhiana
14	Jain Dyeing Works, HB-14 & 15, Phase-6, Focal Point, Ludhiana.
15	Kudu Knit Process Pvt. Ltd., C- 219, Phase-8, Focal Point, Ludhiana
16	Kaur sain Spinning Mills, (Dyeing Unit), A-17, Phase-8, Focal Point, Ludhiana.
17	Keshav Scientific Dyers, E-676, Phase-8, Focal Point, Ludhiana
18	Mega Line Enterprises, D-292, Phase-8, Focal Point, Ludhiana.
19	Mahesh Dyeing House, D-287, Phase-8, Focal Point, Ludhiana
20	M.K Aggarwal Hosiery Pvt. Ltd., C-234 & D-338, Phase-8, Focal Point, Ludhiana.
21	Nav Durga Dyeing House, E- 675, Phase-8, Focal Point, Ludhiana.
22	Nanak Dyeing, D-331, Phase-8, Focal Point, Ludhiana.
23	P.V.M. Enterprises Pvt. Ltd., D- 341-342, Phase-8, Focal Point Ludhiana
24	Perfect Dyeing & Finishing Industries,C-237,238 & E-685 & E-676, Phase-8, Focal Point, Ludhiana.
25	Raghav Industries, D-283, Phase-8, Focal Point, Ludhiana.
26	Ruby Dyeing & Fin. Mills, D-277, Phase-8, Focal Point, Ludhiana.
27	Rainbow Scientific Dyers (Leesee of Roshan Processors, C-211, Phase-8, Focal Point, Ludhiana.
28	Ramal Industries, D-265-66, Phase-8, Focal Point, Ludhiana.
29	R.N. Knit Fab, E-449, Phase-6, Focal Point, Ludhiana
30	Ramson Processors, E-506, Phase-6, Focal Point, Ludhiana
31	Sky Clothing, D-351/351-A, Phase-8, Focal Point, Ludhiana
32	Sanya Fabrics, F-156,157,170, Phase-8, Focal Point, Ludhiana.
33	S.K. Kohli Textile Industry, E- 664, Phase-8, Focal Point, Ludhiana
34	S.K. Udyog, D-256, Phase-8, Focal Point, Ludhiana.
35	Shyam Texchem Pvt. Ltd., D- 228, Phase-7, Focal Point, Ludhiana
36	Suvidhi Cotsyn, C-189/A & E- 450, Phase-6, Focal Point, Ludhiana
37	S.S. Processor, F-184, Phase-8, Focal Point, Ludhiana
38	Shree Parshvanth Threads, E- 678, Phase-8, Focal Point, Ludhiana.

39	Samrat Dyeing House, D-329, Focal Point, Phase-8, Ludhiana
40	V.H. Scientific Dyers, D-291, Phase-8, Focal Point, Ludhiana.
41	Vishnu Fabrics, K-192, Phase-8, Focal Point, Ludhiana
42	Bhasin Industries, E-751,752 & F- 325-326, Phase-8, Focal Point, Ludhiana
43	BPR Zippers, F-295, Phase-8, Focal Point, Ludhiana
44	Centex Fabrics, Export Unit-II, D- 217, Phase-7, Focal Point, Ludhiana.
45	Lovely Fabrics& Processors Pvt. Ltd., B-55, Phase-7, Focal Point, Ludhiana.
46	Mahadev Processors (Formerly Known as Sarvotam Finishers), E-726, Phase-8, Focal Point, Ludhiana.
47	P.I. Cottex (Unit-II), E-638, Phase-7, Focal Point, Ludhiana
48	Raghav Woollen Mills (P) Ltd., D-168, Phase-6, Focal Point, Ludhiana.
49	R.K. Rajindera Dyeing House, D- 290, Phase-8, Focal Point, Ludhiana
50	Pacific Dyers, E-745, Phase-8, Focal Point, Ludhiana.
51	Ashoka Dyeing & Finishing Mills Pvt. Ltd., C-132-133, Phase-5, Focal Point, Ludhiana
52	GNC Dyeing & Finishing Mills, C- 21, Phase-3, Focal Point, Ludhiana
53	Gulab Dyeing, D-83, Phase-5, Focal Point, Ludhiana.
54	Jai Mata Di Dyeing and Finishing Mills, D-121, Phase 5, Focal Point, Ludhiana
55	Maharaja Processor, D-139, Phase-5, Focal Point, Ludhiana
56	Navyug Laminates (Prop. Versatile Enterprises Pvt. Ltd.), C-124, Phase-5, Focal Point, Ludhiana
57	Saachi Processor (P) Ltd., A-3, Phase-5, Focal Point, Ludhiana
58	Shivam Processor, A-3, Phase-5, Focal Point, Ludhiana
59	Shiva Dyeing & Finishing Mills, E- 97, Phase-4, Focal Point, Ludhiana
60	Superfine Knitters Ltd., C-5, Phase-5, Focal Point, Ludhiana
61	Rosy Spinning Mill (P) Ltd., D- 79, Phase-5, Focal Point, Ludhiana.
62	Raunaq Fabrics Pvt. Ltd., C-30, Phase-2, Focal Point, Ludhiana
63	Sailopal Dyeing works, D-69, Phase-5, Focal Point, Ludhiana.
64	Shree Ramal Industry Private Limited (Previously as Deluxe Fabrics), HB-1 & 2, Phase-6, Focal Point, Ludhiana.
65	Punjab Wool Syndicate, Focal Point, Phase-6, Ludhiana



Punjab State
Pollution
Control Board



Bahadur Ke Textile & Knitwear Association (NA)

CETP industry

Bahadur Ke Road

Last data received - 28 Jun 2023 16:46



CETP_1_Outlet

INDUSTRY IS IN OFFLINE MODE.

CETP_1_Inlet



17:08 VoLTE 4G LTE1 76%

ppcbce.ms.nic.in/public

261, Industrial Area-A, Ludhiana East	udhian a-1	DELAY	BOD COD PH TSS	20/07/2023 22:49
Plot No. K-3, Textile Colony, Industrial Area-A, Ludhiana East	RO - L udhian a-1	ONLINE	BOD COD PH TSS	21/07/2023 17:05
Bahadur Ke Road	RO - L udhian a-1	OFFLINE	BOD COD PH TSS	28/06/2023 16:46
559/4, Kali Sarak, Near Jalandhar Bye Pass, Ludhiana East, Ludhiana III	RO - L udhian a-3	ONLINE	BOD COD PH TSS	21/07/2023 17:05

17:07

Voip 4G LTE1 77%

Sunshine Dyeing Pvt. Ltd.	261, Industrial Area-A, Ludhiana East	RO - L udhian a-1	DELAY	BOD COD
Om Processors Pvt Ltd	Plot No. K-3, Textile Colony, Industrial Area-A, Ludhiana East	RO - L udhian a-1	ONLINE	BOD COD
Bahadur Ke Textile & Knitwear Association	Bahadur Ke Road	RO - L udhian a-1	OFFLINE	BOD COD
Aadi Knit Fab	559/4, Kali Sarak, Near Jalandhar Bye Pass, Ludhiana East, Ludhiana III	RO - L udhian a-3	ONLINE	BOD COD
		RO - I		

07/07/2023.

749

	P.H.	T.S.S.	COD	COD %	T.D.S.	Temp.	B.O.D.
Inlet	8.05	208	880		5110	48.5	300
DAF	8.37	56.0	320	63 %	4780	47.4	
CUAFI	8.35	50.0	312	65 %	3640	47.2	
SBR-II	8.03	—	184	79 %	3430	43.0	
Outlet	8.00	38.0	192	78 %	3560	42.8	46.0

16/07/2023.

	P.H.	T.S.S.	COD	COD %	T.D.S.
Inlet	8.24	160	752		3860
Outlet	8.02	24.0	144	80 %	3260
Buethanala	7.84	26.0	152	80 %	3350

16/07/2023.

	P.H.	T.S.S.	COD	COD %	T.D.S.	B.O.D.
Inlet	8.24	160	752		3860	210
DAF	8.64	38.0	264	64 %	3790	
CUAFI	8.58	36.0	280	62 %	3810	
SBR-I	8.04	—	144	80 %	3380	
Outlet	8.02	24.0	144	80 %	3360	24.0
Buethanala	7.84	26.0	152	79 %	3350	24.0

17/07/2023

	P.H.	T.S.S.	COD	COD %	T.D.S.	Temp	B.O.D.
Inlet	7.72	195	944		4890	47.8	280
DAF	8.68	36.0	344	63 %	4480	45.9	
CUAFI	8.43	40.0	328	65 %	4310	45.7	
SBR-I	7.84	—	192	80 %	4300	40.6	
Outlet	7.80	36.0	184	80 %	4840	40.2	42.0

18/07/2023.

	P.H.	T.S.S.	COD	COD %	T.D.S.	Temp.
Inlet	7.87	210	880			
DAF	8.68	360	344	61 %	4460	48.6
CUAFI	8.49	42.0	320	63 %	4160	47.3
SBR-I	7.73	—	176	80 %	4280	47.1
Outlet	7.86	38.0	176	80 %	3720	42.6
					3860	42.4

19/07/2023.

	P.H.	T.S.S.	COD	COD %	T.D.S.	Temp.
Inlet	8.01	235	912			
DAF	8.68	40.0	344	62 %	4720	48.3
CUAFI	8.41	44.0	320	64 %	4630	46.8
SBR-II	7.94	—	184	79 %	4420	46.5
Outlet	7.90	40.0	176	80 %	3680	42.0
					3570	41.8

SBR-I

SV-30 \Rightarrow 55
 MLSS \Rightarrow 2860
 MLVSS \Rightarrow 1748

SBR-II :-

SV-30 \Rightarrow 60
 MLSS \Rightarrow 3180
 MLVSS \Rightarrow 1880

20/07/2023.

	P.H.	T.S.S.	COD	COD %	T.D.S.	Chloride	Temp
Inlet	7.63	208	864		4860	2608	48.1
DAF	8.60	38.0	304	65 %	4550	2198	46.7
CUAFI	8.66	46.0	328	62 %	4490	2304	46.4
SBR-I	8.02	—	176	80 %	4280	2056	42.5
Outlet	7.93	34.0	168	81 %	4140	2021	42.3

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ANNEXURE AC-8

Punjab Biotechnology Incubator

(Department of Science, Technology & Environment, GoP)

A Component of Knowledge City, Mohali

An NABL Accredited State Analytical Agency

65



TC-8117

Approved | FSSAI Empanelled | EIC Approved | APEDA Approved | PPCB Approved | Notified State Water Lab - GoP | Notified Under EPA - Govt

No.PBT/ERC/090623/000008

Dated :

ULR : TC61172300001563F

TEST REPORT

Sample Registration No.

: PBT/ERC/090623/000008

Sample code given by customer

: Final Outlet leading to Budha Nallah, M/s Bahadurke textile & Knitwear Association, CETP-15MLD, Ludhiana-O1 to O8

Issued to:

Punjab Pollution Control Board,
Regional Office-III, Savitri Complex-1 (Dada motors), 3rd Floor,
Dholewal Chowk, G.T. Road,
Ludhiana.
PUNJAB

SAMPLE PARTICULARS

Your Ref. No. : Letter No. SPL-01/A, Dt 08/06/2023
Date of Receipt : 09/06/2023
Name/Nature of sample : Treated Effluent
Sample code given by customer : Final Outlet leading to Budha Nallah, M/s Bahadurke textile & Knitwear Association, CETP-15MLD, Ludhiana-O1 to O8
Condition of the sample : Intact coded lac sealed sample under refrigerated & preserved conditions
Brand name : NA
Qty/Pkg. : 15L 750ml approx. (2Lx5+5L) in plastic cans & glass bottle (750ml)
Batch No.: : NA
Date of Manufacture : : NA/NM
Sampling Method : Sample not drawn by PBTI
Test Start Date : 09/06/2023
Test Completion Date : 20/06/2023

Authorized Signatory

Punjab Biotechnology Incubator Lab

Employee Code: 12

Note:

1. The above results pertain only to the sample tested.
2. There is no addition, deviation or exclusion from the method mentioned.
3. The report shall not be used for advertising or any legal purpose without written permission from the Chief Executive Officer, Punjab Biotechnology Incubator.
4. This report cannot be re-produced, except when in full, without the written permission from the Chief Executive Officer, Punjab Biotechnology Incubator.
5. Perishable samples will be destroyed after testing, others after one month from the date of issue of the report, unless otherwise agreed with the customer or as required by the applicable regulations.

Format No : PBT/F/7.8/02

Revision No. 00 & 25.04.2019

Page No. 1/2

National Referral Lab for LMO/GMO Detection under Seeds Act 1966 | Referral Lab under Food Safety and Standards Act 2006

C-134, Industrial Focal Point, Phase-VIII, SAS Nagar (Mohali) - 160 071, Punjab, India

Phone : +91-172-5020893, 5093595, E-mail : pbt2005@yahoo.com

Website : www.pbttilabs.com, /pbt_dst

Dated :

ULR : TC611723000001563F

Sample Registration No.

: PBT/ERC/090623/000008

Sample code given by customer

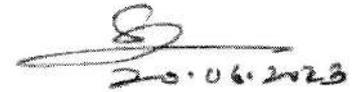
: Final Outlet leading to Budha Nallah, M/s Bahadurke textile & Knitwear Association, CETP-15MLD, Ludhiana-O1 to O8

Test Results

S.No.	Parameter	Results	Units	Standard / Specification / Method Followed
1	pH	7.81		IS 3025 (Part 11) 2022
2	Total Suspended Solids (TSS)	37	mg/l	IS 3025 (Part 17) 2022
3	Total Dissolved Solids (TDS)	3826	mg/l	IS 3025 (Part 16) :2023
4	Biochemical Oxygen Demand (BOD3 at 27oC)	161	mg/l	IS 3025 (Part 44) 1993
5	Chemical Oxygen Demand (COD) Total	194	mg/l	IS 3025 (Part 58) 2006
6	Oil & Grease	1.4	mg/l	IS 3025 (Part 39) 2021
7	Ammonical Nitrogen	BDL(MDL:5)	mg/l	APHA 4500 B
8	Chromium (as Cr)	BDL(MDL 0.01)	mg/l	APHA 3125 B By ICP-MS
9	Color	305	CU	IS 3025 (Part 4) : 2021
10	Sulphide	BDL(MDL:1)	mg/l	IS 3025 (Part 29) : 2022
11	Phenolic compounds (as C6H5OH)	0.61	mg/l	IS 3025 (Part 43) Sec 1 : 2022
12	Residual Sodium Carbonate (RSC)	1.1	meq/l	IS 11624: 2019
13	Sodium Adsorption Ratio	27.2		IS 11624: 2019
14	Bio Assay	70% survival in 100% effluent at 96 hours of test		IS 6582 (Part 2) : 2001

BDL:Below Detection Limit

MDL:Method Detection Limit



Authorized Signatory

Punjab Biotechnology Incubator Lab



Punjab Biotechnology Incubator

(Department of Science, Technology & Environment, GoP)

A Component of Knowledge City, Mohali

An NABL Accredited State Analytical Agency

ANNEXURE AC-9

67



B'S Approved | FSSAI Empanelled | EIC Approved | APEDA Approved | PPCB Approved | Notified State Water Lab - GoP | Notified Under EPA - GoI



No.PBTI/ERC/090623/000010

Dated : 20/06/2023

TEST REPORT

ULR : TC611723000001565F

Sample Registration No.

: PBTI/ERC/090623/000010

Sample code given by customer

: CETP-50 MLD, Tajpur road, Ludhiana (S1 to S8) -Outlet of CETP

Issued to:

Punjab Pollution Control Board,
Regional Office-III, Savitri Complex-1 (Dada motors), 3rd Floor,
Dholewal Chowk, G.T. Road,
Ludhiana.
PUNJAB

SAMPLE PARTICULARS

Your Ref. No. : Letter No. SPL/1/1/8, Dt 08/06/2023
Date of Receipt : 09/06/2023
Name/Nature of sample : Treated Effluent
Sample code given by customer : CETP-50 MLD, Tajpur road, Ludhiana (S1 to S8) -Outlet of CETP
Condition of the sample : Intact coded lac sealed sample under refrigerated & preserved conditions
Brand name : NA
Qty/Pkg. : 12L 750ml approx. (2Lx6) in plastic cans & glass bottle (750ml)
Batch No.: : NA
Date of Manufacture : : NA/NM
Sampling Method : Sample not drawn by PBTI
Test Start Date : 09/06/2023
Test Completion Date : 20/06/2023


20.06.2023

Authorized Signatory

Punjab Biotechnology Incubator Lab

Employee Code: 12

Note:

1. The above results pertain only to the sample tested.
2. There is no addition, deviation or exclusion from the method mentioned.
3. The report shall not be used for advertising or any legal purpose without written permission from the Chief Executive Officer, Punjab Biotechnology Incubator.
4. This report cannot be re-produced, except when in full, without the written permission from the Chief Executive Officer, Punjab Biotechnology Incubator.
5. Perishable samples will be destroyed after testing, others after one month from the date of issue of the report, unless otherwise agreed with the customer or as required by the applicable regulations.

Format No : PBTI/F/7.8/02
Revision No. 00 & 25.04.2019

Page No. 1/2

National Referral Lab for LMO/GMO Detection under Seeds Act 1966 | Referral Lab under Food Safety and Standards Act 2006

C-134, Industrial Focal Point, Phase-VIII, SAS Nagar (Mohali) - 160 071, Punjab, India

Phone : +91-172-5020893, 5093595, E-mail : pbt2005@yahoo.com

Website : www.pbtlabs.com, /pbt_dst

Dated : ..

ULR : TC611723000001565F

Sample Registration No. : PBT/ERC/090623/000010

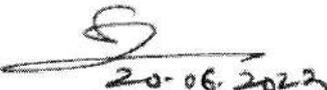
Sample code given by customer : CETP-50 MLD, Tajpur road, Ludhiana (S1 to S8) -Outlet of CETP

Test Results

S.No.	Parameter	Results	Units	Standard / Specification / Method Followed
1	pH	6.63		IS 3025 (Part 11) 2022
2	Total Suspended Solids (TSS)	41	mg/l	IS 3025 (Part 17) 2022
3	Total Dissolved Solids (TDS)	234	mg/l	IS 3025 (Part 16) :2023
4	Biochemical Oxygen Demand (BOD3 at 27oC)	26	mg/l	IS 3025 (Part 44) 1993
5	Chemical Oxygen Demand (COD) Total	102	mg/l	IS 3025 (Part 58) 2006
6	Oil & Grease	1.9	mg/l	IS 3025 (Part 39) 2021
7	Ammonical Nitrogen	BDL(MDL:5)	mg/l	APHA 4500 B
8	Chromium (as Cr)	0.03	mg/l	APHA 3125 B By ICP-MS
9	Color	216 *	CU	IS 3025 (Part 4) : 2021
10	Sulphide	BDL(MDL:1)	mg/l	IS 3025 (Part 29) : 2022
11	Phenolic compounds (as C6H5OH)	BDL(MDL:0.5)	mg/l	IS 3025 (Part 43) Sec I : 2022
12	Residual Sodium Carbonate (RSC)	0.0	meq/l	IS 11624: 2019
13	Sodium Adsorption Ratio	21.4 *		IS 11624: 2019
14	Bio Assay	100% survival in 100% effluent at 96 hours of test		IS 6582 (Part 2) : 2001

BDL: Below Detection Limit

MDL: Method Detection Limit


20-06-2023
Authorized Signatory

Punjab Biotechnology Incubator Lab

**PUNJAB POLLUTION CONTROL BOARD YATAVARAN BHAVAN,
NABHA ROAD, PATIALA
WATER ANALYSIS REPORT**

1. Laboratory Sample No.	E-3531-3532/ H.O.Lab. Monitoring/2023
2. Name of Industry	M/s CETP-40 MLD, Focal Point Module, Tajpur Road, Ludhiana
3. Name of Sample collecting Officer	Er. Kuldeep Singh, EE, Er. Bhisam, AEE
4. Designation of the officer authorizing Test	Environmental Engineer, Regional Office- <u>II</u> Ludhiana
5. Type of Sample	Grab
6. Date & Time of Sample collection	30.06.2023
7. Date & Time of Sample receipt in Lab.	01.07.2023
8. Period of Analysis	01.07.2023 to 07.07.2023
9. Test Methods	As per relevant parts of IS:3025/IS:1622 & Methods of APHA

Results

Sr. No.	Parameters	Inlet of CETP	Outlet of CETP
1	pH	7.3	8.2
2	Total Suspended Solids mg/l	192	27
3	Total Dissolved Solids mg/l	4110	3115
4	Chemical Oxygen Demand mg/l	1085	158
5	Bio-chemical Oxygen Demand mg/l	330	21
6	Color (P.C.U)	120	40
7	Ammonical Nitrogen mg/l	4.9	BDL
8	Phenolic Compound mg/l	BDL	BDL
9	Sulphide mg/l	19.6	1.6
10	Total Chrome mg/l	BDL	BDL
11	Oil & Grease mg/l	10.7	BDL
12	SAR	59.9	14.6
13	RSC	0.47	0.27
14	Bio-Assay mg/l	-	Zero% survival of Fish in 100% effluent after 96 hours

Remarks: 1.No specific prescribed standards are as per EPA. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

Note: 2. BDL means Below Method Detection Limit.

--End of Report--

Scientific Officer

Endst. No: 15670-72

Dt. 07/7/23

A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer (Water), Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-II, Ludhiana.
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office-II Ludhiana.

Asst. Scientific Officer

Sludge To RAMKY

Date	Vehicle no.	GROSS WT.	Tare wt.	Net wt.	Signature
4/12/2022	PB65AH9723	32490	12630	19860	Agandeep Singh
11/12/2022	PB65AH9823	42390	12550	29840	Agandeep Singh
18/12/2022					
25/12/2022	PB65K5475	34340	10860	23480	Agandeep Singh
01/10/2023	PB65AX9723	40060	12670	27390	Agandeep Singh
8/11/2023	PB65AH2723	41950	12970	28980	Sandeep Kumar
15/11/2023	PB65K5475	40070	10840	29230	
22/11/2023	PB65K5475				
15/11/2023	PB65AH2723	43990	12700	31290	Sandeep Kumar
22/11/2023	PB65K5475	34090	10840	23250	Sandeep Kumar
29/11/2023	PB65K5475	36880	10840	26040	Sandeep Kumar
5/12/23	PB65K5475	32670	10980	21690	Sandeep Kumar
6/12/23	PB65AH2723	45960	12770	33190	Sandeep Kumar
12/12/23	PB65AH2823	42460	12640	29820	Sandeep Kumar
12/12/23	PB65AH2723	42950	12730	30220	Sandeep Kumar
26/12/23	PB65K5475	30610	10920	19690	Sandeep Kumar
19/13/23	PB65AH9823	42810	12460	30350	Agandeep Singh
19/13/23	PB65AH9823	44660	12610	32050	Agandeep Singh
9/13/23	PB65K5475	34040	11080	22960	Agandeep Singh
26/13/23	PB65AH9823	50220	12580	37640	Agandeep Singh
26/13/23	PB65AH9723	47340	12840	34500	Agandeep Singh
21/4/2023	PB65K5475	43760	10970	32790	Agandeep Singh
21/04/2023	PB65AH2723	45210	12690	32520	Agandeep Singh
30/4/2023	PB65AH2823	39300	12690	26610	Sandeep Kumar
14/5/2023	PB65AH2723	36940	12760	22835	Sandeep Kumar
28/5/2023	PB65AH2723	39800	12790	27010	Sandeep Kumar
18/6/2023	PB65K5475	34590	10950	23640	Sandeep Kumar
25/6/2023	PB65K5475	29340	11000	18340	Agandeep Singh
16/7/2023	PB65AH2723	38540	12760	25780	Sandeep Kumar

PUNJAB DYER ASSOCIATION 50	
MONTH	QTY (MT)
Apr-22	74.265
May-22	136.2
Jun-22	292.405
Jul-22	467.19
Aug-22	539.795
Sep-22	358.18
Oct-22	146.695
Nov-22	140.385
Dec-22	106.645
Jan-23	129.645
Feb-23	119.325
Mar-23	141.26
Apr-23	84.05
May-23	83.28
Jun-23	108.535
July till 17th	41.415
TOTAL	2969.27

Sludge details of 40 MLD CETP

Sr.	Month	Sludge Lifted by Nimbua
1	Aug-22	201.67
2	Sep-22	174.86
3	Oct-22	309.79
4	Nov-22	222.765
5	Dec-22	288.745
6	Jan-23	279.865
7	Feb-23	372.7
8	Mar-23	267.23
9	Apr-23	167.97
10	May-23	182.165
11	Jun-23	261.045
	Total	2728.805

ANNEXURE AC-12





COW DUNG AND OTHER WASTER IN BUDHA NALA







PLASTIC AND OTHER WASTE



EXIT OF 40 MLD AND 50 MLD CETPS



Status of large/Medium ~~766~~ dyeing units within MC limits

Sr. No	Name and address of the Industry	Consented Discharge (KLD)	Whether industry is discharging industrial effluent into sewer (Yes/No)	If yes, Status thereof	Remarks
1	M/s Oswal Wollen Mill Ltd, GT Sherpur, Ludhiana.	3800	Yes	The Govt. has given time upto 31.03.2024 to segregate its effluent discharge from MC sewer.	-
2	M/s Eveline International, GT road, DhandariKalan, Ludhiana.	450	No	-	The industry has achieved ZLD
3	M/s Sharman Woolen Mills Ltd, VPO Jugiana, GT road, Ludhiana	175	Yes	The direction u/s 33-A of Water Act, 1974 issued for closure of industry were confirmed vide no. 3465 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3466 dated 07.07.2023
4	M/s Garg Acrylic Ltd, Industrial Area C Ludhiana.	900	Yes	The Govt. has given time upto 31.03.2024 to segregate its effluent discharge from MC sewer.	-
5	M/s Venus Cotsyn India Ltd (Duke Fabrics India Limited), G.T. Road, Near Jalandhar Bye Pass, Ludhiana.	1845	Yes	The Govt. has given time upto 31.03.2024 to segregate its effluent discharge from MC sewer.	
6	M/s Vardhman Spinning & General Mill, Chandigarh Road, Ludhiana	2000	Yes	The Govt. has given time upto 31.03.2024 to segregate its effluent discharge from MC sewer.	
7	M/s Mahaluxmi Processing House Pvt Ltd, C-231 phase 8 Focal Point Ludhiana.	2000	Yes	The Govt. has given time upto 31.03.2024 to segregate its effluent discharge from MC sewer.	
8	M/s VardhmanPolytex Ltd, D-295/1 Phase 8 Focal point, Ludhiana.	900	Yes	The Govt. has given time upto 31.03.2024 to segregate its effluent discharge from MC sewer.	
9	M/s Vardhman Yarn and Thread Ltd, D-295/2 phase 8 Focal point Ludhiana	550	Yes	The Govt. has given time upto 31.03.2024 to segregate its effluent discharge from MC sewer.	
10	M/s Centex International Pvt. Ltd., Sua Road, Village Gobindgarh, Adj. Focal Point, Phase-VII, Ludhiana.	1000	Yes	The Govt. has given time upto 31.03.2024 to segregate its effluent discharge from MC sewer.	
11	M/s Nahar Spinning Mills Ltd, (Dyeing unit) DhandariKalan Ludhiana.	2650	Yes	The Govt. has given time upto 31.03.2024 to segregate its effluent discharge from MC sewer.	

12	M/s Oriental Textile processing Co. Pvt Ltd, SamralaChowk Ludhiana	900	Yes	767 The Govt. has given time upto 31.03.2024 to segregate its effluent discharge from MC sewer.	-
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Sr. No.	Name and Address of the industry	Consented Discharge Trade (KLD)	Whether industry discharge industrial effluent into sewer (Yes/No)	If yes, Status thereof	Remarks
1	M/s Azeez Fabrics Pvt. Ltd (Previously Gulab Industries Pvt. Ltd.), 251, Industrial Area-A Ludhiana	450	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3450 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3451 dated 07.07.2023
2	M/s Capital Dyeing Company, 176, Industrial Area-A, Ludhiana	100	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3435 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3436 dated 07.07.2023
3	M/s D.V Saharan & Sons, Plot No. 404, Industrial Area-A, Ludhiana	10	Yes	Notice is being issued to the industry.	
4	M/s Golu International, 14-A, Industrial Area-A, Ludhiana	120	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3456 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3457 dated 07.07.2023
5	M/s Ishan Enterprises, 887, Industrial Area-A, Ludhiana	150	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3420 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3421 dated 07.07.2023
6	M/s Jamna Dyeing & Finishing Mills, 2840, Industrial Area-A, Link Road, Opp AmanDharam Kanda, Ludhiana	47	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3483 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3484 dated 07.07.2023
7	M/s Nataraj Scientific Dyers, Opp. AmanDharam Kanda, Link Road, Industrial Area-A, Ludhiana	200	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3426 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3427 dated 07.07.2023
8	M/s Oriental Knitfab Pvt. Ltd. 278, Industrial Area-A, Ludhiana	225	No	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3489 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3490 dated 07.07.2023
9	M/s Pawan Lakshmi Porcessors, 3536B, Textile Colony, Industrial Area-A, Ludhiana	-	No	-	The industry is closed
10	M/s Pritam Sci. Dyers, 16-A, Industrial Area-A, Ludhiana	285	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3432 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3433 dated 07.07.2023
11	M/s Punjabi Dyeing, 367, Industrial Area-A, Ludhiana	250	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3480 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3481 dated 07.07.2023
12	M/s R.P Processors, 848/11, Industrial Area-A, Ludhiana	250	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3487

				Confirmed vide no. 3486 dated 07.07.2023	dated 07.07.2023
13	M/s Rajneesh Dyeing House, 16-B, Industrial Area-A (Extension), Ludhiana	40	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3438 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3439 dated 07.07.2023
14	M/s Rampal Sci. Dyers, 216, Industrial Area-A, Ludhiana	100	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3471 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3472 dated 07.07.2023
15	M/s Sangam Dye House, H8, Textile Colony, Industrial Area-A, Ludhiana	-	No	-	The industry is closed
16	M/s Sewak Scientific Dyers, Plot No. 131/1, Industrial Area-A, Ludhiana	50	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3417 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3418 dated 07.07.2023
17	M/s Sunshine Dyeing Pvt. Ltd. 261, Industrial Area-A, Ludhiana	432	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3414 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3415 dated 07.07.2023
18	M/s Dhir Processors & Traders, 123, Industrial Area-A, Ludhiana	48	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3429 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3430 dated 07.07.2023
19	M/s Om Processors Pvt. Ltd., K-3, Textile Colony, Industrial Area-A, Ludhiana	700	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3441 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3442 dated 07.07.2023
20	M/s Adhi Enterprises, B-XXIII-2120/1, Textile Colony, Industrial Area-A, Ludhiana	100	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3495 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3496 dated 07.07.2023
21	M/s B.K Wools, 236/5, Industrial Area-A Ludhiana	50	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3453 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3454 dated 07.07.2023
22	M/s Bharat Jiwan Dyeing Factory, 42, Industrial Area-A, Ludhiana	100	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3477 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3478 dated 07.07.2023
23	M/s Madan Dyeing & Finishing Factory, J-1, Textile Colony, Industrial Area-A Ludhiana	250	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3411 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3412 dated 07.07.2023
24	M/s National Scientific Dyers, 37, Industrial Area-A, Ludhiana	300	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3447 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3448 dated 07.07.2023
25	M/s Perfect Dyeing & Finishing Industries, 97-C, Industrial Area-A	240	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were	MC Ludhiana also directed to disconnect sewer connection of

	Ludhiana			770 confirmed vide no. 3444 dated 07.07.2023	industry vide no. 3445 dated 07.07.2023
26	M/s Swaastik Scientific Dyers (Previously Mahadev Dyeing & M/s Satyam Sci Dyers) D-4, Textile Colony, Industrial Area-A, Ludhiana	130	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3423 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3424 dated 07.07.2023

Sr. No	Name and address of the Industry	Consented Discharge (KLD)	Whether industry is discharging industrial effluent into sewer (Yes/No)	If yes, Status thereof	Remarks
1	M/s Awon Printers, St. No. 3, Baba Gajja Jain Colony, Near Moti Nagar, Ludhiana	150	Yes	Notice is being issued to the industry.	
2	M/s H.C Dyeing Works, B-30, Plot No. 3595-96, Baba Deep Singh Nagar, Moti Nagar, Ludhiana	400	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3492 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3493 dated 07.07.2023
3	M/s J.S Jain Dyeing Factory, Plot no. 26/6/2, Near MotiNagar, Bye Pass Ludhiana	140	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3474 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3475 dated 07.07.2023
4	M/s Malhotra Dyeing, Kuldeep Nagar, Jalandhar Road, Ludhiana	550	Yes	Notice is being issued to the industry.	
5	M/s Nav Bharat Dyeing Works, Sardar Nagar, Rahon Road, Ludhiana	40	No	-	The industry is closed
6	M/s Ramal Dyeing, Jalandhar Bye Pass, Opp. Shakti Nagar, Ludhiana	350	Yes	Notice is being issued to the industry.	
7	M/s Sagar Apparels, B-XXX-2586/87, Baba Gajja Jain Colony, Moti Nagar Ludhiana	270	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3459 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3460 dated 07.07.2023
8	M/s B.S Dyers, Plot No. 7, Friends Industrial Estate, OppAarti Steels, Focal Point, Ludhiana	45	Yes	Notice is being issued to the industry.	
9	M/s KKK Mills D-40, Phase-5, Focal Point, Ludhiana	90.7	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3468 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3469 dated 07.07.2023
10	M/s Awon Processors, H No-176, Khasra No-22//24, B-XXX-2618-2619/A, Moti Nagar, Ludhiana	7	Yes	Notice is being issued to the industry.	
11	M/s Ganesh Dyeing Mills, G.T. Road, DhandariKalan, Ludhiana.	46	Yes	The direction u/s 33-A of Water Act, 1974 for closure of industry were confirmed vide no. 3462 dated 07.07.2023	MC Ludhiana also directed to disconnect sewer connection of industry vide no. 3463 dated 07.07.2023
12	M/s Jarnail Army Store, St. No. 4, Iqbal	10	No	-	The industry has installed the RO and evaporator

	Nagar, Tajpur Road, Ludhiana				after ETP for reuse and ZLD.
13	M/s Ram Dyeing, Near Radha Swami Satsang House, Tibba Road, Ludhiana.	5	No	--	The industry has installed the ultrafilter after ETP for reuse.
14	M/s Beas Scientific Dyers, New Shakti Nagar, G.T. Road, Ludhiana	320	No, dyeing unit closed	--	The industry has shifted at new location Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana
15	M/s Sanjeev Dyeing Works, 1004/9, Circular Road, Ludhiana	500	Yes	Notice is being issued to the industry.	-
16	M/s Sahib Synthetics, G.T. Road, West, Ludhiana	220	No	--	Sewer connection of the unit has been disconnected by MCL. Now, the industry is discharging its trade effluent onto land for plantation.

F.No.10-119/2011-IA.III
 Government of India
 Ministry of Environment, Forests & Climate Change
 (IA-III Division)

Indira Paryavaran Bhawan,
 Jor Bagh Road,
 New Delhi - 110 003

Dated: 8th December, 2014

To
The Chairman,
 M/s Bahadur Ke Textile & Knitwear Association Ltd. (BTKAL),
 C/o Jain Shawls, Bahadur Ke Road, Industrial Zone,
 Ludhiana - 141 008, Punjab

Subject: Establishment of Common Effluent Treatment Plant (CETP) of 15 MLD at Bahadurke Road Dyeing Complex, Ludhiana, Punjab by M/s Bahadur Ke Textile & Knitwear Association Ltd. (BTKAL) - Environmental Clearance reg.

Sir,

This is with reference to your letter no Nil dated 18.07.2012 and subsequent letter dated 19.05.2014 for environmental clearance on the above-mentioned subject.

2. The Ministry of Environment, Forests & Climate Change has considered the application. It is noted that the proposal is for grant of Environmental Clearance for **Establishment of Common Effluent Treatment Plant (CETP) of 15 MLD at Bahadurke Road Dyeing Complex, Ludhiana, Punjab by M/s Bahadur Ke Textile & Knitwear Association Ltd. (BTKAL)**. The proposal was considered by the EAC in its meetings held on 16th -17th August, 2012 and 30th June, 2014 - 2nd July, 2014. The proponent has informed that:

- i. The project was accorded TOR vide letter no. F.No.10-119/2011-IA-III dated 12.03.2012.
- ii. The project involves establishment of Common Effluent Treatment Plant (CETP) of 15 MLD to collect, treat and dispose (to achieve zero discharge - through treat, recover and reuse options) process effluent from industrial units of Bahadurke Road Dyeing Complex engaged in textile dyeing, washing and printing processes at Bahadurke Road Industrial Area, Dyeing Complex, Ludhiana, Punjab.
- iii. It is proposed to establishment of CETP of 15 MLD alongwith biomass based captive co-generation power plant of 10 MW (2 * 5 MW) as well as 60 MT/hour steam generation capacity.
- iv. The project location is within Bahadurke Road Dyeing Complex, Ludhiana, Punjab.
- v. Approximately 25 units (existing and proposed) have been identified as member units of the CETP.
- vi. The collected raw effluent will be treated through a sequence of unit operations including pre-treatment (screening, degritting, equalization), primary treatment (precipitation/coagulation, flocculation, and resulting

EC_Bahadurke_Textile

- sludge separation and dewatering - a hazardous waste), secondary treatment (anaerobic stabilization of organic matter present in the effluent, and separation and handling of secondary sludge), followed by tertiary treatment (through pressure depth multi-grade filters and activated carbon adsorption).
- vii. In order to achieve zero discharge, the effluent will be conditioned (through chlorination and dechlorination, followed by micron-filtration) and subjected to multi-stage membrane treatment (followed by three-stage reverse osmosis) wherein reject from each stage will be sequentially subjected to next stage of treatment.
 - viii. The permeate (purified accept) from each stage will be collected for reuse (to be supplied back to the participating industries through piped network). The concentrated reject from final RO stage will be subjected to destruction (through forced thermal evaporation) in Multiple Effect Evaporator (MEE).
 - ix. The fresh water requirement will be 5 KLD and will be met from ground source.
 - x. The affluent treatment sludge will be around 15.9 MT per day to be dried on site and disposed as hazardous waste through State's common TSDF facility.
 - xi. Boiler ash 15 MT per day to be disposed as soil conditioner (for agricultural activities) and landfill.
 - xii. The total land area is 15000 sq. mt.
 - xiii. The power requirement is 2500 KW and it is proposed to generate power about 10 MW using biomass.
 - xiv. The boiler capacity is 150 tones per hour. Maximum fuel requirement will be @ 15 MT/hour. The fuel handling system will be designed for a capacity of 20 TPH.
 - xv. ESP will be installed as air pollution control measure to the boiler.
 - xvi. Solid waste generated from the plant will be in form of boiler furnace ash (@ 60 MT/Day) which will be sold out to brick manufacturers, Biological treatment sludge (@ 9 MT/day) will be disposed through its use as soil conditioner for agricultural area in the vicinity.
 - xvii. Hazardous wastes will be generated in form of Primary treatment sludge (@ 15MT/Day), Solids from MEE concentrate drying and used oil will be handled and disposed as per HWM Rules, 2008.
 - xviii. The total **project cost** is Rs. 162 crores.
 - xix. **Wildlife issues:** There is no environmental sensitive location like wildlife sanctuary/national park within the 10 km radius of the airport.
 - xx. There is no **court cases/violation** pending with the project proponent.
 - xxi. **Public Hearing:** The Committee exempted the conduct of Public hearing since the site is located within the Industrial Estate.
 - xxii. The project is Category 'B' and since it is located in Ludhiana, a critically polluted area, it is treated as Category 'A' as per General Conditions of EIA, Notification, 2006.
3. The project was considered in the 115th EAC meeting held on 16th -17th August, 2012 and the Committee recommended the proposal for grant of Environmental Clearance, however advised the proponent to submit the MoU between CETP and member units indicating the maximum quantity of effluent to be sent to the CETP along with the quality and also the out let norms to be



complied by CETP. The Project Proponent submitted the MoU document on 02.06.2014 i.e. after approximately 2 years therefore the proposal was again referred to EAC for appraisal.

4. The proposal was reconsidered by the Expert Appraisal Committee (EAC) and recommended in its 135th EAC meeting held on 30th June, 2014 - 2nd July, 2014 for granting Environmental Clearance. The Ministry of Environment, Forests & Climate Change hereby accords Environmental Clearance for the above-mentioned **Establishment of Common Effluent Treatment Plant (CETP) of 15 MLD at Bahadurke Road Dyeing Complex, Ludhiana, Punjab by M/s Bahadur Ke Textile & Knitwear Association Ltd. (BTKAL)** under the provisions of the Environment Impact Assessment Notification, 2006 and amendments thereto and Circulars issued thereon and subject to the compliance of the following specific conditions, in addition to the general conditions mentioned below:

SPECIFIC CONDITIONS:

A.

- (i) "Consent for Establishment" shall be obtained from State Pollution Control Board under Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974.
- (ii) The Punjab Pollution Control Board shall conduct regular as surprise inspection of the CETP.
- (iii) Online monitoring of the influent and effluent shall be conducted.
- (iv) The proponent shall maintain Zero discharge.
- (v) The permeate (purified accept) from each stage shall be collected for reuse (to be supplied back to the participating industries through piped network). The concentrated reject from final RO stage shall be subjected to destruction (through forced thermal evaporation) in multiple effect evaporator (MEE).
- (vi) The MoU between CETP and member units shall indicate the maximum quantity of effluent to be sent to the CETP along with the quality.
- (vii) The MoU between CETP and FETP shall indicate the maximum quantity of treated effluent and also the out let norms to be complied by CETP.
- (viii) The effluent from member units shall be transported through CETP tankers only duly maintaining proper manifest system. The vehicles shall be fitted with proper GPS system.
- (ix) Before accepting any effluent from member units, the same shall be as permitted by the SPCB in the consent order. No effluent from any unit shall be accepted without consent from SPCB under the Water Act, 1974 as amended
- (x) Suitable meters shall be provided to measure the quantity of effluent received, quantity of effluent recycled/reused and discharged.

- (xi) ESP shall be installed as a pollution control measure with the boiler as proposed.
- (xii) Hazardous wastes will be generated in the form of Primary treatment sludge (@ 15MT/Day), Solids from MEE concentrate drying and used oil will be handled and disposed as per HWM Rules, 2008.
- (xiii) All the recommendation of the EMP shall be complied with letter and spirit. All the mitigation measures submitted in the EIA report shall be prepared in a matrix format and the compliance for each mitigation plan shall be submitted to Regional Office (RO), MoEF along with half yearly compliance report.
- (xiv) Transportation of Hazardous wastes shall be as per the section 129 to 137 of Central Motor Vehicle Rules, 1989.
- (xv) The proponent shall ensure that the project fulfills all the provisions of Solid Wastes (Management and Handling) Rules, 2000 including collection and transportation design etc.
- (xvi) The units and the CETP will maintain daily log book of the quantity and quality of discharge from the units, quantity of inflow into the CETP, details of the treatment at each stage of the CETP including the raw materials used, quantity of the treated water sent back to the units, quantity of the salts extracted from the treatment process and details of selling of such salts. All the above information shall be provided on-line of the web site exclusively prepared for the purpose by the CETP owner. The website should be accessible by the people. The financial and energy details of the CETP will also be provided along with details of the workers of the CETP.
- (xvii) The ground water at the site will also be monitored and information made available on the above web site.
- (xviii) The project proponent shall set up separate environmental management cell for effective implementation of the stipulated environmental safeguards under the supervision of a Senior Executive.

B. General Conditions:

- (i) Adequate provision for infrastructure facilities including water supply, fuel and sanitation must be ensured for construction workers during the construction phase of the project to avoid any damage to the environment.
- (ii) Appropriate measures must be taken while undertaking digging activities to avoid any likely degradation of water quality.
- (iii) The construction material shall be obtained only from approved quarries. In case new quarries are to be opened, specific approvals from the competent authority shall be obtained in this regard.

- (iv) Adequate precautions shall be ~~777~~ taken during transportation of the construction material so that it does not affect the environment adversely.
- (v) Borrow pits and other scars created during the road construction shall be properly levelled and treated.
- (vi) Adequate financial provision must be made in the project to implement the aforesaid safeguards.
- (vii) The project proponent will set up separate environmental management cell for effective implementation of the stipulated environmental safeguards under the supervision of a Senior Executive.
- (viii) Full support shall be extended to the officers of this Ministry/ Regional Office at Chandigarh by the project proponent during inspection of the project for monitoring purposes by furnishing full details and action plan including action taken reports in respect of mitigation measures and other environmental protection activities.
- (ix) A six-Monthly monitoring report shall need to be submitted by the project proponents to the Regional Office of this Ministry at Chandigarh regarding the implementation of the stipulated conditions.
- (x) Ministry of Environment, Forests & Climate Change or any other competent authority may stipulate any additional conditions or modify the existing ones, if necessary in the interest of environment and the same shall be complied with.
- (xi) The Ministry reserves the right to add additional safeguard measures subsequently, if found necessary, and to take action including revoking of the environment clearance under the provisions of the Environmental (Protection) Act, 1986, to ensure effective implementation of the suggested safeguard measures in a time bound and satisfactory manner.
- (xii) In the event of a change in project profile or change in the implementation agency, a fresh clearance shall be obtained from the Ministry of Environment, Forests & Climate Change.
- (xiii) The project proponents shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of start of land development work.
- (xiv) A copy of the clearance letter will be marked to concerned Panchayat/local NGO, if any, from whom any suggestion/ representation has been made received while processing the proposal.
- (xv) Safety provision such as bus bays, service roads intersection improvement etc., will be carried out by the project proponent.

The project proponent shall provide adequate facilities as per IRC norms/guidelines.

- (xvi) A copy of the environmental clearance letter shall also be displayed on the website of the concerned State Pollution Control Board. The EC letter shall also be displayed at the Regional Office, District Industries centre and Collector's Office/ Tehsildar's office for 30 days.
- (xvii) The funds earmarked for environmental protection measures shall be kept in separate account and shall not be diverted for other purpose. Year-wise expenditure shall be reported to this Ministry and its concerned Regional Office.

5. These stipulations would be enforced among others under the provisions of water (Prevention and Control of Pollution) Act, 1974 the Air (Prevention and Control of Pollution) Act 1981, the Environment (Protection) Act, 1986, the Public Liability (Insurance) Act, 1991 and Municipal Solid Wastes (Management and Handling) Rules, 2000 including the amendments and rules made thereafter.

6. All other statutory clearances such as the approvals for storage of diesel from Chief Controller of Explosives, Fire Department, Civil Aviation Department, Forest Conservation Act, 1980 and Wildlife (Protection) Act, 1972 etc. shall be obtained, as applicable by project proponents from the respective competent authorities.

7. The project proponent should advertise in at least two local Newspapers widely circulated in the region, one of which shall be in the vernacular language informing that the project has been accorded Environmental Clearance and copies of clearance letters are available with the Punjab Pollution Control Board and may also be seen on the website of the Ministry of Environment, Forests & Climate Change at <http://www.envfor.nic.in>. The advertisement should be made within Seven days from the date of receipt of the Clearance letter and a copy of the same should be forwarded to the Regional office of this Ministry at Chandigarh.

8. This clearance is subject to final order of the Hon'ble Supreme Court of India in the matter of Goa Foundation Vs. Union of India in Writ Petition (Civil) No. 460 of 2004 as may be applicable to this project.

9. Any appeal against this clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

10. Status of compliance to the various stipulated environmental conditions and environmental safeguards will be uploaded by the project proponent in its website.

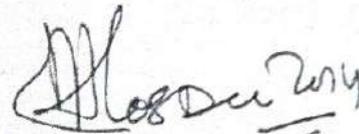
11. A copy of the clearance letter shall be sent by the proponent to concerned Panchayat, Zilla Parisad/Municipal Corporation, Urban Local Body and the Local NGO, if any, from whom suggestions/ representations, if any,

were received while processing the proposal. The clearance letter shall also be put on the website of the company by the proponent.

12. The proponent shall upload the status of compliance of the stipulated EC conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of MoEF, the respective Zonal Office of CPCB and the PPCB.

13. The project proponent shall also submit six monthly reports on the status of compliance of the stipulated EC conditions including results of monitored data (both in hard copies as well as by e-mail) to the respective Regional Office of MoEF, the respective Zonal Office of CPCB and the PPCB.

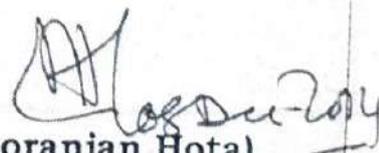
14. The environmental statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of EC conditions and shall also be sent to the respective Regional Offices of MoEF&CC by e-mail.



(Dr. Manoranjan Hota)
Director

Copy to: -

1. The Secretary, Department of Environment, Government of Punjab, Chandigarh.
2. The Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi - 110 032
3. The Member Secretary, Punjab Pollution Control Board, Vatavaran Bhavan, Nabha road, Patiala-147001, Punjab.
4. The CCF, Regional Office, Ministry of Environment, Forests & Climate Change (NZ), Bays No. 24-25, Sector-31-A, Dakshin Marg, Chandigarh-160030.
5. IA - Division, Monitoring Cell, MoEF, New Delhi - 110003.
6. Guard file



(Dr. Manoranjan Hota)
Director

F.No.10-92/2010-IA.III
Government of India
Ministry of Environment & Forests
(IA-III Division)

Paryavaran Bhawan,
CGO Complex, Lodhi Road,
New Delhi - 110 003,

Dated: 3rd May, 2013

To
The Secretary,
M/s. Punjab Dyers Association,
Nav Ratan Complex, New Chawla Furniture,
Link Road, Cheema Chowk,
Ludhiana - 141 008, Punjab

Subject: Environmental Clearance for the construction of Common Effluent Treatment Plant (CETP) at Village Jamalpur Awana, Panchayat Jamalpur Awana, Taluk Ludhiana East, Ludhiana District, Punjab by M/s. Punjab Dyers Association -Reg.

This has reference to your letter no. Nil dated 04.10.2012 seeking Environmental Clearance under the Environment Impact Assessment Notification, 2006. The proposal has been appraised as per prescribed procedure in the light of provisions under the Environment Impact Assessment Notification, 2006 on the basis of the mandatory documents enclosed with the application viz., the Form-I, EIA, EMP, and the additional clarifications furnished in response to the observations of the Expert Appraisal Committee constituted by the competent authority in its meetings held on 15th -17th December, 2011, 10th - 11st May, 2012, 8th -9th November, 2012 and 18th -19th February, 2013.

2. It is interalia, noted that the proposal involves development of Common Effluent Treatment Plant (CETP) on a plot area of 32 acres at Jamalpur, Awana, Ludhiana. There are 241 dying units in 5 industrial clusters. The effluent from the industrial units will be collected through the pipeline. The treated wastewater will be used for irrigation in an area of 80,000 acres. The capacity of CETP proposed is 117 MLD. The total cost of the project is Rs. 255.85 Crores.

3. This is a Category 'B' project and since there was no SEIAA, Punjab, the project was considered by the EAC in its meeting held on 18th -20th Jan, 2011 and finalized the additional TOR, including conduct of Public Hearing. After the reconstitution of SEIAA the project was returned to SEIAA. The SEIAA has appraised the project exempting the Public Hearing and recommended for the issue of Environmental Clearance stating that the project is located within declared industrial area. As Ludhiana has been declared as one of the critically polluted areas hence, the General condition applies to the project since it is within 10 km from Ludhiana. The project has been transferred to Ministry.



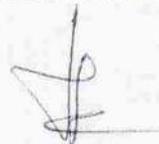
4. The Expert Appraisal Committee ⁷⁸¹ after due consideration of the relevant documents submitted by the project proponent and additional clarifications furnished in response to its observations, have recommended for the grant of Environmental Clearance for the project. Accordingly, the Ministry hereby accords necessary Environmental Clearance for the above project as per the provisions of Environment Impact Assessment Notification, 2006 and its subsequent amendments, subject to strict compliance of the terms and conditions as follows:

5. SPECIFIC CONDITIONS:

- (i) Consent order shall be obtained from Pollution Control Board. The PCB shall ensure the treatability of Boron, Sodium Absorption Ration (SAR) and phenolic Compounds to meet the standards for agriculture use.
- (ii) There shall be no discharge into Budha nallah.
- (iii) The farmers shall be made aware that the water supplied to them is treated effluent.
- (iv) The project proponent shall set up separate environmental management cell for effective implementation of the stipulated environmental safeguards under the supervision of a Senior Executive.
- (v) The funds earmarked for environment management plan shall be included in the budget and this shall not be diverted for any other purposes.
- (vi) Project proponent should develop green belt all along the periphery of the site with plant species that are significant and used for the pollution abatement.
- (vii) All the recommendation of the EMP shall be complied with letter and spirit. All the mitigation measures submitted in the EIA report shall be prepared in a matrix format and the compliance for each mitigation plan shall be submitted to MoEF along with half yearly compliance report to MoEF-RO.

6. GENERAL CONDITIONS:

- (i) The project proponent will set up separate environmental management cell for effective implementation of the stipulated environmental safeguards under the supervision of a Senior Executive.
- (ii) Full support shall be extended to the officers of this Ministry/ Regional Office at Chandigarh by the project proponent during inspection of the project for monitoring purposes by furnishing full details and action plan including action taken reports in respect of mitigation measures and other environmental protection activities.

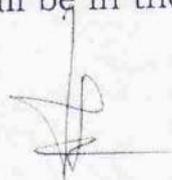


- (iii) A six-Monthly monitoring report shall need to be submitted by the project proponents to the Regional Office of this Ministry at Chandigarh regarding the implementation of the stipulated conditions.
- (iv) Ministry of Environment & Forests or any other competent authority may stipulate any additional conditions or modify the existing ones, if necessary in the interest of environment and the same shall be complied with.
- (v) The Ministry reserves the right to revoke this clearance if any of the conditions stipulated are not complied with the satisfaction of the Ministry.
- (vi) In the event of a change in project profile or change in the implementation agency, a fresh reference shall be made to the Ministry of Environment and Forests.
- (vii) The project proponents shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of start of land development work.
- (viii) A copy of the clearance letter shall be marked to concerned Panchayat/local NGO, if any, from whom any suggestion/representation has been made received while processing the proposal.
- (ix) Safety provision such as bus bays, service roads intersection improvement etc., will be carried out by the project proponent. The project proponent shall provide adequate facilities as per IRC norms/guidelines.
- (x) State Pollution Control Board shall display a copy of the clearance letter at the Regional Office, District Industries Center and Collector's Office/Tehsildar's office for 30 days.

7. These stipulations would be enforced among others under the provisions of Water (Prevention and Control of Pollution) Act 1974, the Air (Prevention and Control of Pollution) Act 1981, the Environment (Protection) Act, 1986, the Public Liability (Insurance) Act, 1991 and EIA Notification 2006, including the amendments and rules made thereafter.

8. All other statutory clearances such as the approvals for storage of diesel from Chief Controller of Explosives, Fire Department, Civil Aviation Department, Forest Conservation Act, 1980 and Wildlife (Protection) Act, 1972 etc. shall be obtained, as applicable by project proponents from the respective competent authorities.

9. The project proponent shall advertise in at least two local Newspapers widely circulated in the region, one of which shall be in the vernacular language



informing that the project has been accorded Environmental Clearance and copies of clearance letters are available with the State Pollution Control Board and may also be seen on the website of the Ministry of Environment and Forests at <http://www.envfor.nic.in>. The advertisement should be made within 10 days from the date of receipt of the Clearance letter and a copy of the same should be forwarded to the Regional office of this Ministry at Chandigarh.

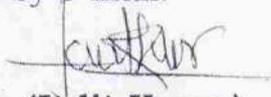
10. This Clearance is subject to final order of the Hon'ble Supreme Court of India in the matter of Goa Foundation Vs. Union of India in Writ Petition (Civil) No.460 of 2004 as may be applicable to this project.

11. Any appeal against this clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

12. Status of compliance to the various stipulated environmental conditions and environmental safeguards will be uploaded by the project proponent in its website.

13. The project proponent shall also submit six monthly reports on the status of compliance of the stipulated EC conditions including results of monitored data (both in hard copies as well as by e-mail) to the respective Regional Office of MoEF, the respective Zonal Office of CPCB and the SPCB.

14. The environmental statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of EC conditions and shall also be sent to the respective Regional Offices of MoEF by e-mail.


(Lalit Kapur)
Director (IA-III)

Copy to:

1. The Secretary, Department of Environment, Government of Punjab, Chandigarh.
2. The Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi - 110 032
3. The Member Secretary, Punjab Pollution Control Board, Vatavaran Bhavan, Nabha road, Patiala-147001, Punjab.
4. The CCF, Regional Office, Ministry of Environment & Forests (NZ), Bays No. 24-25, Sector-31-A, Dakshin Marg, Chandigarh-160030.
5. IA - Division, Monitoring Cell, MoEF, New Delhi - 110003.
6. Guard file

(Lalit Kapur)
Director (IA-III)



न्यूज़ पंजाब

HINDI VIEWS & REVIEWS

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LUCKY CHOPRA, PRAKASH CHOPRA (ADVOCATE)



Big Breaking- ताजपुर रोड सीईटीपी की बड़ी मुश्किलें, निगम ने सीईटीपी से पकड़ी इल्लीगल सीवर लाइन

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ई न्यूज़ पंजाब, लुधियाना ताजपुर रोड की डाइंगों के लिए लगाए गए 50 एमएलडी कॉमन एफ्यूलेंट ट्रीटमेंट प्लांट की मुश्किलें बढ़ती दिखाई दे रही हैं। आज इस सीईटीपी के पास से इल्लीगल बाइपास पकड़ा है, जिससे रंगीन पानी नगर निगम के सीवरेज में गिराया जा रहा था। नगर निगम स्टाफ ने दावा किया है कि ये इल्लीगल बाइपास साइज में 12 इंच का है जो नगर निगम के 57 इंची मेन सीवरेज के साथ जोड़ कर अवैध बाइपास चलाया जा रहा था। नगर निगम ने इस संबंधी प्रेस नोट जारी करते कहा है कि पीएनए अफसरों की मौजूदगी में वे सीईटीपी से इल्लीगल सीवर को पकड़ने के लिए इसके भीतर भी खुदाई करने जा रहे थे, लेकिन पंजाब डायर्स एसोसिएशन के दो डायरेक्टर्स ने ऐसा करने से उन्हें जबरन रोक दिया। इस बारे में पंजाब डायर्स एसोसिएशन के साइबर सेल की ज़िदल ने बताया कि सीईटीपी से कोई बाइपास निगम के सीवर में नहीं जाता, केवल उनके एक बाथरूम का डिस्चार्ज सीवरेज में जाता है और एक बाइपास में इसे भी सीवर से बंद कर दिया जाएगा। --- इस कारण से पकड़ा गया सीवरेज के ये बाइपास यह उल्लंघन तब सामने आया जब नगर निकाय ने 225 एमएलडी सीवर ट्रीटमेंट प्लांट (एसटीपी) लुधियाना में रंगीन पानी को रोकने के लिए जांच के दौरान, एमसी टीमों ने जांच कि क्रमशः 12 और 8 इंच चौड़ाई की दो अवैध सीवर लाइनें एमसी की 57 इंच सीवर लाइन से जुड़ी हुई थीं, जो 50 एमएलडी सीईटीपी की सीवर लाइन में गिराया जा रहा था। जब एमसी टीम ने निरीक्षण किया तो 12 इंच की सीवर लाइन से अभी भी रंगीन गर्म पानी बह रहा था। एसडीओ जीएस छीना और एसडीओ राजपाल सिंह ने इस पूरे प्रकरण को पकड़ा और जांच पर पंजाब प्रशासनिक नियंत्रण बोर्ड (पीपीसीबी) के अधिकारियों को भी मौके पर पहुंचने के लिए कहा गया। जांच के दौरान, 8 इंच सीवर लाइन के अंदर एक जेटिंग मशीन पाइप डाला गया और पाइप मैनहोल तक पहुंचा गया जो सीईटीपी के अंदर स्थापित किया गया था। एमसी टीमों ने सीईटीपी के अंदर माहोल साइट की खुदाई करने की भी कोशिश की, लेकिन उन्हें रोक दिया गया। निगम अफसरों ने कहा कि इससे साबित हो रहा है कि डाइंग उद्योगों के डिस्चार्ज को एमसी सीवर लाइनों में डालने के लिए पीडीए द्वारा अवैध रूप से गिराया जा रहा है। अधिकारियों ने कहा कि सीईटीपी की स्थापना डाइंग इंडस्ट्री के डिस्चार्ज को ट्रीट करने के लिए की गई है और इसे इल्लीगल सीवर लाइनों में नहीं डाला जाना चाहिए। ऐसे में जहां निगम एसटीपी का काम प्रभावित होता है, वहीं बुडडा नाला में प्रदूषण बढ़ जाता है। एमसी कमिश्नर डॉ. शेना अग्रवाल ने कहा कि निगम की टीमों ने अवैध बाइपास को पकड़ा लिया। एमसी ने पीपीसीबी को उन लोगों के खिलाफ कार्रवाई करने के लिए लिखा है जो अवैध गतिविधि में शामिल थे, जो बुडडा नाले में प्रदूषण भी बढ़ाते हैं।

Tajpur-road-50-mld-increased-difficulties-corporation-caught-illegal-sewer-line-from-cetp

(https://www.addtoany.com/share?url=http%3A%2F%2Fenewspunjab.com%2Fhind...&from=www.addtoany.com&title=Tajpur-Road-50-Mld-Increased-Difficulties-Cr

%20%E0%A4%A4%E0%A4%BE%E0%A4%9C%E0%A4%AA%E0%A5%81%E0%A4%B0%20%E0%A4%B0%E0%A5%8B%E0%A4%A1%20%E0%A4%B8%E0% (#facebook) (#twitter) (#whatsapp) Share your info with Us (https://api.whatsapp.com/send?phone=+919814200750)

Municipal Corporation Ludhiana

Untreated waste from 50 mld CETP was being dumped in MC sewer lines illegally; MC team locate illegal sewer line, writes to PPCB for action

Ludhiana, July 22:

Working on the project to rejuvenate 'Buddha Dariya', Municipal Corporation (MC) witnessed a shocking incident wherein illegal sewer lines were installed to dump untreated waste of dyeing industry from 50mld Common Effluent Treatment Plant (CETP) into the sewer lines of MC on Tajpur road.

The violation came to light after the civic body witnessed colourful water in the 225 mld sewer treatment plant (STP) Jamalpur. During investigation, MC teams found that two illegal sewer lines of width 12 and 8 inches respectively were attached with a 57 inch sewer line of MC, which was moving close to the boundary wall of 50 mld CETP. Colourful hot water was still flowing out of the 8 inch sewer line, when the inspection was done by the MC team.

The officials of Punjab Pollution Control Board (PPCB) including SDO GS Chhina and SDO Rajpal Singh were also asked to reach the spot by MC officials and the inspection was done in their presence.

During further inspection, a jetting machine pipe was put inside the 8 inch sewer line and the pipe reached the manhole which was established inside the CETP. The MC teams also tried to excavate the manhole site inside the CETP, but two Directors of Punjab Dyers Association (PDA) Bobby Jindal and Kamal Chauhan stopped them from doing the same.

The civic body officials stated that this proves that the lines were installed illegally by PDA to dump the dyeing industry waste into the MC sewer lines.

The officials stated that CETP has been established to treat the waste of the dyeing industry and the waste cannot be dumped in MC sewer lines. Dumping of untreated dyeing industry waste in MC sewer lines affects the working of STPs and subsequently adds to the pollution in buddha nullah.

MC Commissioner Dr Shena Aggarwal stated that the civic body teams have located the illegal sewer lines. MC has written to the PPCB for taking action against those who were involved in the illegal activity, which also adds to pollution in the buddha nullah.